

Division Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No. 401/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> August, 2017, 10.30 A.M**

Name of the Company	Bishender Singh -Vs- Khosla Steel Industries Pvt Ltd		
Under Section	241-242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1- CS. SANJAY KUMAR GUPTA (FCS)
2. CS. ROHIT KUMAR KESHRI (PCS)

PETITIONERS.

*[Signature]*  
07/08/2017

Rohit Keshri  
07.08.17

1. AKHILESH KV. SHRIVASTAVA,
2. SHAKEEL MD. AKHTER

Respondents

*[Signature]*  
07/08/17

**ORDER**

Ld. Pr. CS for the petitioner and the Ld. Advocate for the respondent are present.

Heard. Admit.

Petitioner is directed to serve a copy of the petition on the respondent and reply may be filed within 7 days with a copy in

advance to the petitioner. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the respondent.

List the matter on 21/08/2017. Till then both the parties shall maintain status quo.

*Sd/-*  
(K.R.Jinan)  
Member (J)

*Sd/-*  
(Vijai Pratap Singh)  
Member (J)